

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

STARRED QUESTION NO:333

ANSWERED ON:15.12.2005

AGREEMENT BETWEEN INDIA AND TURKEY

Athithan Shri Dhanuskodi;Patle Shri Shishupal Natthu

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether any agreement has been signed recently between India and Turkey in the field of oil and gas;
- (b) if so, the salient features thereof; and
- (c) the extent to which this agreement would be helpful to India?

Answer

MINISTER OF PETROLEUM & NATURAL GAS AND PANCHAYATI RAJ (SHRI MANI SHANKAR AIYAR)

(a) to(c):- A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) to (c) OF THE LOK SABHA STARRED QUESTION NO.333 BY SHRI DHANUSKODI R. ATHITHAN AND SHRI SHISHUPAL PATEL REGARDING AGREEMENT BETWEEN INDIA AND TURKEY

(a) to (c):- Yes, Sir. A Memorandum of Understanding (MOU) was signed by the Minister of Petroleum & Natural Gas with the Minister of Energy and Natural Resources of the Republic of Turkey on November 24, 2005 to establish the basis for an institutionalized cooperative relationship between the two countries in the hydrocarbon sector. The MOU provides for cooperation in the following areas:-

1. promote links between Indian and Turkish companies in undertaking E&P initiatives in Turkey and India;
2. undertake joint studies and partnerships to secure oil and gas assets in third countries;
3. encourage joint execution of engineering contracts, including oil and gas pipeline projects in Turkey, India and third countries;
4. encourage taking up of LNG and refinery projects in Turkey, India and third countries;
5. undertake basic and applied research and development in the oil and natural gas sector;
6. cooperate in the manufacture, upgrading and supply of drilling rigs and petrochemical processing units;
7. cooperate in regard to environmental issues, including the development of energy policies to pursue energy efficiency, energy research and development, and expansion of the regional energy infrastructure network;
8. promote training of specialists;
9. pursue oil and gas market development; and,
10. cooperate in the area of environmental protection, including oil spill emergency response systems.

The MOU will serve to augment the capabilities of Indian organisations in the hydrocarbon sector, while cooperation with Turkish companies will strengthen their efforts in the pursuit of projects in third countries, particularly in Central Asia and the Caspian Region.